

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

Civil Appeal No(s). 4719/2008

S.E.B.I.

Appellant(s)

VERSUS

MAGNUM EQUITY SERVICES LTD. & ORS.
(With appln.(s) for stay and Office Report)

Respondent(s)

WITH
C.A. No. 5235/2008
(With appln.(s) for stay and Office Report)

Date : 06/10/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s)

Mr. C.U. Singh, Sr. Adv.
Mr. Dhawal Mehrotra, Adv.
Mr. Bhargava V. Desai, Adv.
Ms. Saumya Mehrotra, Adv.
Mr. Rishi Gautam, Adv.

For Respondent(s)

Mr. Mahesh Chibber, Adv.
Ms. Kaveeta Wadia, Adv.
Mr. Shashank Tripathi, Adv.

Mr. Pawan Kumar Bahl, Adv.
Mr. Vijay Kumar Ahluwalia, Adv.
Mr. Veeresh Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.
Hearing concluded.
Judgment reserved.

Signature Not Verified

Digitally signed by
Usha Rani Bhardwaj
Date: 2015.10.06
17:03:09 IST
Reason:

(NEELAM GULATI)
COURT MASTER

(SUMAN JAIN)
COURT MASTER